

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 86 of 2014 & IA Nos. 156 & 163 of 2014,
Appeal Nos. 302, 26, 49 of 2013,
Appeal No. 233 of 2013 & IA No. 318 of 2013 and
Appeal No. 102 and Appeal No. 144 of 2014 IA No. 244 of 2014

Dated : 23rd September, 2014

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Appeal No. 86 of 2014 & IA Nos.156 & 163 of 2014

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. K.Gopal Choudhary
Mr. A. Bhatnagar, Rep.
Counsel for the Respondent(s): Mr. Dhananjay Baijal and
Mr. Nikhil Nayyar for R-1, CERC
Ms. Mghana Agarwal for R-10
Mr. S.Vallinayagam for R-5
Mr. Rohit Venkat for EMCO Energy

Appeal Nos. 302 of 2013

State Load Despatch Center Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s): Mr. Kumar Mihir for R-2
Mr. Avinash Memon

Appeal Nos. 26 and 49 of 2013

State Load Despatch Center Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s): Mr. Saurabh Mishra for R-1

Appeal No. 233 of 2013 & IA No.318 of 2013

Powergrid Corporation of India Ltd. & Ors. ... Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s): Mr. K.Gopal Choudhary
Mr. A. Bhatnagar, Rep. for R-2

Mr. Anand K.Ganesan
Ms. Swapna Seshadri

Appeal No. 102 of 2014

Tamil Nadu Generation and Distribution Corporation Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. S. Vallinayagam
Counsel for the Respondent(s): Mr. M. G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan for R-3 & 4

Ms. Meghana Agarwal for R-10

Appeal Nos. 144 of 2014 & IA No. 244 of 2014

State Load Despatch Center Karnataka ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s): Mr. Saurabh Mishra for R-1
Mr. Manu Seshadri
Mr. Ankit Midha for R-3

ORDER

We have heard the learned counsel for the parties in Appeals No. 302, 26, 49 of 2013 and Appeal No. 144 of 2014.

The learned counsel for the Respondent No.2 is directed to file an Affidavit, relating to the payment made for import of power, by 14.10.2014.

The learned counsel for the Respondent No.2 in Appeal No. 233 of 2013 seeks some more time to file the written submission in the matter. He is permitted to file the same on or before 17.10.2014 after serving copy on the other side.

Post the matter for further hearing on **17th October, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member